

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. †4268
TO BE ANSWERED ON 21.03.2018**

SETTING UP OF KVs IN MINORITY DOMINATED AREAS

**†4268. Shri Om Prakash Yadav:
 Shri Sumedhanand Sarswati:
 Shri Nagar Rodmal:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to formulate any action plan for setting up 100 Kendriya Vidyalayas in minority dominated areas;
- (b) if so, the names of locations where work has been started under PPP model in regard to the said action plan; and
- (c) the names of the areas in Madhya Pradesh, Rajasthan and Bihar where the Government has issued directives for setting up the said Kendriya Vidyalayas?

**ANSWER
MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (c): The Ministry of Human Resource Development has informed that no such proposal has been conveyed to Kendriya Vidyalaya Sangathan.

However, this Ministry under its flagship scheme of Multi-sectoral Development Programme (MsDP), has approved proposals of the State Governments for setting up of residential schools and other schools, on the lines more or less similar to that of Navodaya schools, in Minority Concentrated Blocks/Towns in various States namely, Andhra Pradesh, Assam, Bihar, Karnataka, Madhya Pradesh, Rajasthan, Telangana, etc. Till February, 2018 this Ministry has approved setting up of 60 residential schools by various State Governments. Details may be seen at website www.minorityaffairs.gov.in.
